

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/511(CHE)/2023**  
**PETITION NUMBER : IBA/839/2019**  
**NAME OF THE APPLICANT : P. Sriram (Liquidator) of Bharat Coal  
Chemicals Ltd**  
**NAME OF THE RESPONDENT(S) : Directorate of Revenue Intelligence, Kolkata  
& Another**  
**UNDER SECTION : Sec 35(1)(b),(d),(m) & (n) r/w Sec 60(5) of  
IBC, 2016 r/w Rule 11 of NCLT rules, 2016**  
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**ORDER**

Ld. Counsel Mr.Badhirinarayanan for the Applicant. None for the Respondent.

The appeal filed by the Directorate of Revenue Intelligence before the Hon'ble NCLAT is coming up for hearing on 18.06.2024.

Copy of the reply filed by the Respondent is not available.

The order dated 12.03.2024 of this Tribunal directed the Counsel for Directorate of Revenue Intelligence to comply with the order of this Tribunal dated 20.06.2022.

List the matter for hearing / reporting compliance on **20.06.2024**.

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk